## Sale of land assets of Bengal Chemicals and Pharmaceuticals Limited

3028. SHRI VISHNU KANT SHAS-TRT; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that land assets of Bengal Chemicals and Pharmaceuticals Limited at Calcutta, Bombay and Kanpur are being sold, in a phased manner; and
- (b) if so, the details of such sales and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FA-LEIRO): (a) and (b) No, Sir. However, Bengal Chemical- and Pharmaceuticals Limited (BCPL) is a sick company. The company has surplus unproductive assets. Generation of resources through sale/ disposal of such unproductive assets for the purpose of the revival of the company could also be considered as one of the means for raising

## Losses suffered by Bangal Cchemicals and Pharmaceuticals Ltd.

3029. SHRI VISHNU KANT SHAS-TRI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Bengal Chemicals and Pharmaceuticals Ltd., has suffered huge losses; if so, the reasons therefor:
- (b) the total loss as on 31st December, 1993:
- (c) what steps Government have taken or propose to take to remedy the situation, and
- (d) whether any responsibility has been fixed on persons at the help of affairs of the Company; if so, the details thereof; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FA-LEIRO): (a) to (d) Bengal Chemicals and Pharmaceuticals Limited (BCPL) was a sick company in the private sector. The management of the company was taken over and subsequently nationalised.

The company has been incurring losses the years and the estimated accumulated loss up to 31st December, 1993 is RJ. 100.76 crores. The major reasons, for sickness of the company are old plant and machinery. over dependence on institution sales, inadequate marketing strategy, excess manpower resulting in high incidence of employment cost, constraints of working capital etc. The sickness of the company is the result of a combination of factors snd cannot be attributed to management failure alone. The management of the company has made a reference to the BIFR in compliance with the provisions of the Sick. Industrial Com. panies (Special Provisions) Act. 1985 (SICAI The revival or otherwise of the company will depend upon the orders of the BIFR, a statutory authority set up under the taw.

## गजरात में उर्वरक संबंब स्थापित किया जानः

3030. श्री चिम्लकाई हरिकाई शास्त्र : क्या रसायन ग्रीर जुर्बरक मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या गुजरात सरकार ने केन्द्रीय सरकार की ग्राठवी पंचवर्षीय योजना-वधि के दौरान राज्य में उर्वरक संयंत्रों की स्थापना हेत् कोई प्रस्ताव पेश किया है ;
- (ख) यदि हां, तो उसका ब्यौरा क्या है ;
- (ग) ऐसे संयंत्रों की स्थापना हेत् राज्य में कौन-कौन से स्थानों का चयन किया गया है ; और
- (घ) इन प्रस्तावित संयत्नो कूल लागत कितनी है तथा इन्हें कव तंक स्थापित किया जायेगा ?

रसायन ग्रौर उर्वरक मंत्रालय में राज्य (श्री एडआर्डी फेलेरियो) : (क) वर्तमान में भारत सरकार के पास गुजरात सरकार का ऐसा कोई प्रस्ताव लंबित नहीं है। इसके श्रतिरिक्त, उर्वरक